NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/647/(IB)/2017 NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD

UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

RAMASUSIAMANIAM RAJIA COUNSEC FOR APP4CANT

VAIOHAV A VENTESH

ORDER

Counsels for both the parties are present. Counsel for the Applicant filed rejoinder. Counsel for the Corporate Debtor prayed for time to place on record the documents in order to show that there is no default on the part of the Corporate Debtor. At request, time is enlarged for arguments. Put up on 23.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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